

Sr. No.	Date	Orders
3	10-4-90	<p>Call on 18-4-90 for orders as prayed for on behalf of Mr. K.C. Mohanty Learned Govt. Advocate.</p> <p>stay order to continue till 20-4-90.</p> <p style="text-align: right;"><i>DR</i> Vice-Chairman The Member(s)</p>
4	18-4-90	<p>There is no appearance for S. in Orissa. No counter has yet been filed.</p> <p>Call on 2-5-90 for further orders in stay. Counter if any, shall be filed in the meanwhile.</p> <p>stay order to continue till 3-5-90.</p> <p style="text-align: right;"><i>DR</i> Vice-Chairman The Member(s)</p>
5	2-5-90	<p>Both the lawyers i.e. Mr. G.A.R. Dora and Mr. K.C. Mohanty Govt. Advocate agree that the impugned order has since been cancelled, so the application has become infrutuous. in disposal accordingly</p> <p style="text-align: right;"><i>DR</i> Vice-Chairman The Member (Judicial)</p>